

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI-S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

•

PETITION NUMBER

: CP/639/(IB)/2017

NAME OF THE PETITIONER(S)

: NORTH TOWN ESTATES PVT LTD

NAME OF THE RESPONDENT(S)

: VISHWAKARMA REAL ESTATE & CONSTRUCTIONS I PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. KAUSHKNSHARMA

ADVOCATE FOR CORPORATE

Liver 5

2. GIVRMEET KOUR For REP Pouturs

Financial creditor

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to explore the possibilities of settlement between the parties. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**

ghk

MEMBER (JUDICIAL)